

NATIONAL COMPANY LAW TRIBUNAL
COURT-III

Appeal No.159/2017

IN THE MATTER OF:

Aries Link Consultants (P) Ltd. .. PETITIONER

SECTION :
Under Section 252

Order delivered on 09.11.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant :-

For the Respondents :-
For the IT Department :-

ORDER

None appears for the petitioner. Post the matter on 06.12.2017 for the appearance of the petitioner, failing which, the matter will be dismissed for non-prosecution.

List on 06.12.2017.

0
—Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
09.11.2017